

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14074/2014

(Arising out of impugned final judgment and order dated 05/09/2013 in WP No. 5100/2013 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

BACHAN SINGH & ANR

Petitioner(s)

VERSUS

GRAM SABHA & ORS

Respondent(s)

(with interim relief and office report)

Date : 30/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Vivek Gupta, Adv.

For Respondent(s) Mr. Sunny Choudhary, Adv.

Mr. Vinay Garg, Adv.

Mr. Tanmay Agarwal, Adv.

Mr. Uday Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER